JUSTICE (RETD.) R.M. LODHA COMMITTEE

(IN THE MATTER OF PACL LIMITED)

TENDER DOCUMENT FOR E-AUCTION-SALE OF PROPERTIES IN BENGALURU RURAL, KARNATAKA

Corrigendum No. 2 to the Tender Document For E-Auction- Sale of Properties in Bengaluru Rural, Karnataka

(Tender Document No. JRMLC/KAR/BENRUR)

The amendments mentioned in this Corrigendum shall be applicable to the Tender Document For E- Auction- Sale of Properties in Bengaluru Rural, Karnataka, dated September 30, 2026, issued by Justice (Retd.) R. M. Lodha Committee:

1. Clause 3.2: Schedule of Tender Process

As appearing in Corrigendum 1		**To be read as**	
Activity	**Last Date (in Calendar Days) ***	**Activity**	**Last Date (in Calendar Days) ***
Bid due date (last date of uploading of documents specified in Clause 2.8(i) and payment of EMD)	**Tuesday, November 17,2026 (till 17:00 hours Indian Standard Time) ***	**Bid due date (last date of uploading of documents specified in Clause 2.8(i) and payment of EMD)**	**Wednesday, December 02, 2026 (till 17:00 hours Indian Standard Time) ***
Intimation to Technically Qualified Bidders	**Monday, November 30, 2026**	**Intimation to Technically Qualified Bidders**	**Monday, December 14, 2026**
Commencement of live e-auction	**Wednesday, December 02, 2026 (11:00 hours Indian Standard Time)***	**Commencement of live e-auction**	**Tuesday, December 15, 2026 (11:00 hours Indian Standard Time)***
Completion of live e-auction (subject to Clause 2.11)	**Wednesday, December 02, 2026**	**Completion of live e-auction (subject to Clause 2.11)**	**Tuesday, December 15, 2026**
Intimation to the Successful Bidder	Within 2 working days from the date of completion of live e-auction*	Intimation to the Successful Bidder	Within 2 working days from the date of completion of live e-auction*
Payment of 25% (twenty five percent) of the highest bid amount (inclusive of the EMD amount) by the Successful Bidder	Within 7 (seven) days from the date of the Intimation	Payment of 25% (twenty five percent) of the highest bid amount (inclusive of the EMD amount) by the Successful Bidder	Within 7 (seven) days from the date of the Intimation
Payment of balance 75% (seventy five percent) of the highest bid amount along with 1% (one percent) of highest bid amount as 'poundage fee', by the Successful Bidder	Within 15 (fifteen) days from the date of the Intimation	Payment of balance 75% (seventy five percent) of the highest bid amount along with 1% (one percent) of highest bid amount as 'poundage fee', by the Successful Bidder	Within 15 (fifteen) days from the date of the Intimation

2. ANNEXURE 1: Description of Properties

To be read as

S. No	MR No.	Property Address	Reserve Price	EMD (INR)	Lat Long
1	10101-15	Property bearing Sy no.145, Bidaluru Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	5488560	548856	13.282984, 77.679232
2	17866-16	Property bearing Survey No.118, Kodagurki village, Kasaba hobli, Devanahalli taluk, Bangalore Rural District	23870880	2387088	13.290854,77.699356
3	25068-16	Dropped			
4	25070-16	Property Bearing Survey no. 47/4, Bychapura Village, Kasaba Hobli, Devanahalli Taluk, Bangalore District	17686449	1768644.9	13.226085, 77.708707
5	25071-16	Dropped			
6	25979-16	Dropped			
7	26009-16	Dropped			

8	10022-15	Property Bearing Sy No. 57/2, 57/7 & 57/3, Situated at Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	2126817	212681.7	13.281131,77.691957
9	10023-15	Property Bearing Sy no.113/5,Bidaluru Village, Kasaba Hobli, Devanahalli Taluk , Bangalore Rural.	7409556	740955.6	13.279411, 77.683016
10	10024-15	Property bearing Sy no.173/1, Situated at Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	3979206	397920.6	13.287151, 77.678859
11	10025-15	Property Bearing Survey no. 68,96,207 & 208, Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	16945929	1694592.9	13.286082,77.686850
12	10034-15	Property Bearing Survey no. 56 & 57, Boodihala Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	77170896	7717089.6	13.233150,77.734374
13	10035-15	Property bearing sy no.41, Budihala Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District.	34651980	3465198	13.232257,77.734327
14	10036-15	Property Bearing sy no.59/1, Budihala Village, Kasaba Hobli, Devanahalli Taluk,Bangalore Rural.	23226192	2322619.2	13.232979 77.735330
15	10037-15	Property Bearing Sy no. 31/2,34/3,27/1,Devasthanada Amanikere Village,Kasaba Hobli,Devanahalli Taluk,Bangalore Rural.	1934064	193406.4	13.278478, 77.699522
16	10038- 15	Property bearing suy no.132 and 119, Situated at Savakanahalli village, Kasaba hobli, Devanahalli taluk, Bangalore Rural District	3356298	335629.8	13.269441, 77.698475
17	10039-15	Property Bearing Sy no.12 , Devasthananda Amanikere Village, Devanahalli Taluk, Kasaba Hobli, Bangalore Rural District	6505686	650568.6	13.276489, 77.698636
18	10042-15	Property Bearing Sy No 37/2 and 38/1, Devastanada Amanikere Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	3140676	314067.6	13.279172, 77.700452
19	10043-15	Property Bearing Sy No 83, Situated at Nileri Village,Kasaba Hobli,Devanahalli Taluk,Banglore Rural District	14331240	1433124	13.272768, 77.705376
20	10065-15	Property bearing Sy no.197, situated at Bidalur village, Kasaba Hobli,Devanahalli Taluk, Bangalore Rural District	14087304	1408730.4	13.291111, 77.683585
21	10066-15	Property Bearing Agicultural Dry Land, Sy No 219, Bidaluru Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District.	9776498	977649.8	13.281698, 77.678874
22	10067-15	Property bearing sy no.188,Situated at Bidalur village,Kasaba hobli,Devanahalli taluk,Bangalore rural district	3567564	356756.4	13.296846,77.685146
23	10083-15	Property Bearing Sy Nos 77, 72 and 6/4, Nileri Village, Kasaba Hobli, Devanahalli Taluk , Bangalore Rural District.	12423312	1242331.2	13.275809,77.704330
24	10085-15	Property Bearing Sy No.152, 185/5, Bidaluru Village, Kasaba Hobli, Devanahalli Taluk, Bangalore	13858614	1385861.4	13.294799,77.683166
25	10089-15	Dropped			
26	10092-15	Property bearing Sy no.99/4, Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	1852389	185238.9	13.285284,77.686421
27	10095-15	Property Bearing Sy no.207 and 208,Bidaluru Village, Kasaba Hobli, Devanahalli Taluk , Bangalore Rural District.	2401245	240124.5	13.290749 77.686546
28	10097-15	Property Bearing Sy No.10, Bidaluru Village, Kasaba Hobli, Devanahalli Taluk, Bangalore	8129930	812993	13.289794, 77.694377
29	10098-15	Property Bearing Sy No 211/1, Bidaluru Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District.	3430350	343035	13.288417,77.688111
30	10099-15	Property bearing Sy no.10 situated at Bidaluru village, Kasaba Hobli., Devanahalli Taluk, Bangalore Rural Distrcit.	4116420	411642	13.289794,77.694377

31	10100-15	Property Bearing Survey no. 7/2, Bidaluru Village, Kasaba Hobli, Devanahalli Taluk, Bangalore rural District	4802490	480249	13.291664 77.693895
32	10103-15	Property Bearing Survey no. 165 & 170, Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	12726599	1272659.9	13.289242 77.676404
33	10104-15	Property Bearing Sy No.72, Bidaluru Village, Kasaba Hobli, Devanahalli Taluk, Bangalore	2195424	219542.4	13.283291,77.688547
34	10105-15	Property Bearing Sy No. 174/1, 215, 211/1, Bidaluru Village, Kasaba Hobli, Devanahalli Taluk, Bangalore	16465680	1646568	13.288486, 77.679110
35	10106-15	Property bearing Sy no. 179/1 & 180/2 situated at Bidalur village, Kasaba Hobli., Devanahalli Taluk, Bangalore Rural Distrcit.	14681898	1468189.8	13.288278, 77.684528
36	10107-15	Property Bearing Survey no. 179/2, Bidaluru Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	7958412	795841.2	13.287731,77.684638
37	10108-15	Property bearing Survey No.10, Bidaluru Village, Kasaba hobli, Devanahalli Taluk, Bangalore	2332638	233263.8	13.289794,77.694377
38	10109-15	Property bearing sy no.57/4 and 57/5, sy no.58/4, Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	2469852	246985.2	13.281011, 77.691811
39	10112-15	Property Bearing Survey no. 219, Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	9604980	960498	13.291927, 77.691538
40	10113-15	Property Bearing Survey no. 215, Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	4013510	401351	13.288212, 77.688400
41	10114-15	Property Bearing Sy no.188, Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	27305586	2730558.6	13.296667,77.685001
42	10115-15	Property bearing Sy no.113/2, Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	3841992	384199.2	13.280198, 77.683104
43	10116-15	Property bearing Sy no. 226, Bidaluru, Kasaba hobli, Devanahalli Taluk, Bangalore Rural Ditrict.	3979206	397920.6	13.295647,77.686333
44	10117-15	Property bearing Sy no.170, situated at Bidalur village, Kasaba Hobli,Devanahalli Taluk, Bangalore Rural District	7238070	723807	13.288504,77.676920
45	10118-15	Property bearing sy no.100,Situated at Bidalur village,Kasaba hobli,Devanahalli taluk,Bangalore rural district, Bangalore	2332638	233263.8	13.285024,77.686227
46	10156-15	Dropped			
47	10162-15	Property bearing Sy no.99/2 and 99/4 Devanahalli village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District.	39855222	3985522.2	13.262542, 77.709672
48	10164-15	Property Bearing Survey no. 64, Devanahalli Village, Devanahalli Hobli and Taluk, Bangalore Rural District	4810113	481011.3	13.258011, 77.709627
49	10176-15	Dropped			
50	10178-15	Agricultural land bearing Sy No.201, Bidalur Village, KasabaHobli, Devanahalli Taluk, Bangalore Rural Distrcit.	5488560	548856	13.290424, 77.683371
51	10179-15	Property bearing Survey No. 125/1C, Bidaluru Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	5625774	562577.4	13.281853, 77.678623
52	10180-15	Property Bearing Sy no.71/2,73/2 and 73/1,Nileri Village,Kasab Hobli,Devanahalli Taluk,Bangalore Rural.	2298335	229833.5	13.273351, 77.702081
53	10182-15	Property bearing Sy no.53/1 situated at Bidalur village, Kasaba hobli, Devanahalli taluk, Bangalore Rural District.	8232840	823284	13.280186,77.693100
54	10184-15	Property bearing Sy no.187/1 situated at Bidalurvillage,Kasabahobli, Devanahalli taluk, Bangalore Rural District	3155922	315592.2	13.298020, 77.684544

55	10185-15	Property bearing Survey No. 62, Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	2744280	274428	13.280526,77.690891
56	10186-15	Property Bearing Sy No.173/4,Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	4658775	465877.5	13.285481,77.679456
57	10187-15	Property Bearing Agicultural Dry Land, Sy No 130/3E, Bidaluru Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District..	4116420	411642	13.283221,77.683223
58	17862-16	Property Bearing Sy No 99/1A, Bidaluru Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District.	1783782	178378.2	13.285273, 77.6865578
59	17868-16	Property Bearing Sy No.185/1,Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Banglore Rural District	1189188	118918.8	13.281131, 77.691957
60	17869-16	Property bearing Survey No.53/2, Bidaluru Village, Kasabahobli, Devanahalli Taluk, Bangalore	3841992	384199.2	13.279804, 77.692953
61	17870-16	Pr+W88operty bearing Sy no. 198, situated at Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore	15505182	1550518.2	13.290937,77.684628
62	17871-16	Property Bearing Survey no. 217/Block 1, Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	10977120	1097712	13.293171,77.688417
63	17872-16	Property bearing sy no.185/3 & 185/7, Bidalur Village, KasabaHobli, DevanahalliTaluk,Bangalore Rural District	7546770	754677	13.294812, 77.6282729
64	17873-16	Property bearing Survey no. 167/B-26, Bidaluru, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	15093540	1509354	13.288235, 77.667991
65	17876-16	Property bearing Survey No.218/2, Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District.	1440810	144081	13.292707, 77.692479
66	17878-16	Property Bearing Sy no. 176, Bidaluru Village, Kasaba Hobli, Devanahlli Taluk, Bangalore Rural District	1019304	101930.4	13.288176, 77.680674
67	17879-16	Property bearing Survey No.225/2, Bidalur Village, Kasaba hobli, Devanahalli Taluk, Bangalore rural district	1916640	191664	13.294025, 77.689251
68	17880-16	Property bearing Survey no. 6/1 Bidaluru, KasabaHobli, Devanahalli Taluk, Bangalore Rural District	3430350	343035	13.292584, 77.693678
69	17884-16	Property Bearing Agriculture Dry Land, Sy No 113/3, Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	5625774	562577.4	13.279882,77.683000
70	24753-16	Dropped			
71	24754-16	Dropped			
72	25074-16	Dropped			
73	25079-16	Dropped			
74	26013-16	Dropped			
75	32708-16	Property Bearing Sy no. 101/1,101/2,102 situated at Sanna Amanikere village, Kasaba hobli, Devanahalli Taluk, Bangalore	16252236	1625223.6	13°13'53.91282"N, 77°41'32.97143"E
76	32709-16	Sy no.133/4 Hireamanikere village, 204, 233/4, 233/3, 212/2 situated at Sanna Amanikere Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District.	66884202	6688420.2	13.2318678, 77.6930091
77	32822-16	Property bearing Survey no. 46/1,45/2A, and 49,Byachapura Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	24663672	2466367.2	13.223283,77.708035
78	32823-16	Dropped			

79	10091-15	Property Bearing Survey no. 187/1, Bidalur Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	1372140	137214	13.298020, 77.684544
80	10093-15	Property Bearing Sy No.170, and 68, Situated at Bidalauru Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	8610179	861017.9	13.288504, 77.676920
81	10094-15	Property bearing sy no.176, Situated At Bidalur Village, KasabaHobli, Devanahalli Taluk, Bangalore Rural District	2744280	274428	13.288176, 77.680674
82	10096-15	Property Bearing Sy no.49,50,51 and 55, Bidaluru Village,Kasaba Hobli,Devanahalli Taluk, Bangalore Rural District	10565478	1056547.8	13.281149 77.692668
83	10165-15	Property bearing Sy no. 99/2, Devanahalli Village, Kasaba Hobli, Devanahalli Taluk,Bangalore Rural District	12712442	1271244.2	13.257942 77.709025
84	10183-15	Property bearing Sy no.189-2,Situated at Bidalur Village, Kasaba Hobli, Devanahalli Taluka, Bangalore Rural District, Bangalore	5591471	559147.1	13.29603587996481,
85	26011-16	Dropped			
86	17882-16	Property Bearing Sy No.167, 162/1, Kodagurki village, Kasaba Hobli, Devanahalli taluk167, 162/1,, Banglore Rural District	23770798	2377079.8	13.291204,77.695881
87	24391-16	Property bearing Sy no. 41/p1-p1, situated at Kadathanamale Village, Hesaraghatta Hobli, Banglore North Taluk.	10208286	1020828.6	13.226221 77.548155
88	10029-15	Property bearing Sy no. 17/1 and 28/2, D. Amankere Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	5384016	538401.6	13.276183,77.701007
89	10033-15	Property bearing Survey No. 59/1, Budihala Village, Kasaba hobli, Devanahalli Taluk, Bangalore	8241552	824155.2	13.232979,77.735330
90	10040-15	Property Bearing Sy no.10, Devasthanada Amanikere Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural.	1184832	118483.2	13.277507, 77.696554
91	10030-15	Property Bearing Sy no.32/2, Devasthananda Amanikere Village, Devanahalli Taluk, Kasaba Hobli, Bangalore Rural District	2243340	224334	13.276449,77.700600
92	10044-15	Property Bearing Sy no.36/2, Devasthananda Amanikere Village, Devanahalli Taluk, Kasaba Hobli, Bangalore Rural District	1346004	134600.4	13.2786642 77.700107
93	10086-15	Property bearing Survey No.195/1, Bidalur Village, Kasaba hobli, Devanahalli Taluk, Bangalore Rural District	3841992	384199.2	13.292299,77.684284
94	10087-15	Property bearing Survey No.190/3, Bidalur Village, Kasaba hobli, Devanahalli Taluk, Bangalore Rural District	9330552	933055.2	13.294599, 77.684889
95	10088-15	Property Bearing Sy No.41/2, Bidaluru Village, Kasaba Hobli, Devanahalli Taluk, Bangalore	11621808	1162180.8	13.283849,77.696450
96	10110-15	Agricultural land Bearing Sy No.170, Bidaluru, Kasaba Hobli, Devenahalli Taluk, Bangalore Rural District.	7238070	723807	13.288504,77.676920
97	10111-15	Property Bearing Sy no. 188, Bidaluru Village, Kasaba Hobli, Devanahlli Taluk, Bangalore Rural District	2590731	259073.1	13.296667 77.685001
98	10149-15	Property Bearing Sy No.114/18,Agricultural dry Land measuring an extent of one acre,Gokere village,Chennarayapattana panchayath, kasaba Hobli,Devanahalli Taluk,Banglore Rural Dist	9016920	901692	13.237463,77.740643
99	10155-15	Dropped			
100	10161-15	Property bearing Sy no.64 Devanahalli Village, Kasaba Hobli, Devanahalli taluk, Bangalore Rural District.	9276962	927696.2	13.257975,77.710035
101	10163-15	Property bearing Survey No.64, Devanahalli Village, Devanahalli Hobli, Devanahalli Taluk, Bangalore.	9276647	927664.7	13.258059,77.709491

102	10177-15	Property bearing Sy no. 10 situated at Bidaluru village, Kasaba Hobli., Devanahalli Taluk, Bangalore Rural Distrcit	1749479	174947.9	13.289794,77.694377
103	17867-16	Property bearing Sy no.33,.Situated at Southegowdanahalli village,Devanahalli taluk, Bangalore rural district, Bangalore	14838170	1483817	13.238661,77.733589
104	17877-16	Property bearing Sy no.21/4, Southegowdanahalli Village, Kasaba Hobli, Devanahalli Taluk, Bangalore rural District	9725859	972585.9	13.238220,77.733578
105	25076-16	Property Bearing Survey no. 47/4, Bychapura Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	6165918	616591.8	13.226227, 77.708777
106	26010-16	Dropped			
107	26012-16	Property Bearing Sy no.56/1,Byachapura Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural	3615480	361548	13.227247 77.708210
108	17874-16	Survey no.64/1A2, Bidaluru , Kasaba Hobli, Devanahalli Taluk, Bangalore Rural District	10565478	1056547.8	13.280841,77.688577
		TOTAL	**898402717**	**89840271.7**	

Note:

Bidders are advised to note that the above Properties are being auctioned as a single lot (the "Lot"). Accordingly, notwithstanding anything to the contrary in the Tender Document:

(i) The Bidders shall necessarily submit their bids for all the Properties;

(ii) The Reserve Price shall be the sum total of the Reserve Prices indicated against each of the Properties above ("Total Reserve Price");

(iii) A single EMD shall be submitted for an amount equivalent to 10% (ten percent) of such Total Reserve Price; and

(iv) The withdrawal of any one or more Properties from the Lot shall be dealt with as set forth in Annexure 8

Disclaimer: Save and except the aforementioned amendments, all other provisions remain unchanged as mentioned in the Tender Document.